

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BETAIN CAREER INSTITUTE
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BETAIN CAREER INSTITUTE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/03/2017
3.	Authority under which corporate debtor is incorporated/registered	Roc-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999GJ2017PTC096557
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 1-AB, F.F. Siddhi Vinayak Paradise, R.S.No. 221/1, Gangeshwar Road, Adajan, Surat – 395009
6.	Date of closure of Insolvency Resolution Process	13/04/2021
7.	Liquidation commencement date of corporate debtor	13/04/2021 (Order Uploaded On 21/04/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	SACHIN DINKAR BHATTBHATT IBBI/IPA-003/IP-N000138/2017-18/11514
9.	Address and e-mail of the liquidator, as registered with the Board	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA - 390023, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA - 390023, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
11.	Last date for submission of claims	21/05/2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the BETAIN CAREER INSTITUTE PRIVATE LIMITED on 13/04/2021. (Order Uploaded On Website On 21/04/2021).

The stakeholders of BETAIN CAREER INSTITUTE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 21/05/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date :- 23/04/2021
Place :- VADODARA

Name and Signature Liquidator
SACHIN DINKAR BHATTBHATT

SACHIN BHATTBHATT
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N000138/2017-2018/11514
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